

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 835 of 2020

In the matter of:

The Alternate Fuels

....Appellant

Vs.

JBF Petrochemicals Ltd.

....Respondent

Present:

Appellant: Mr. Pulkit Tare, Mr. Mohan, Mr. Mohit Kr. Bafna, Mr. Abhishek Baid, Advocates.

Respondent: Mr. Shiv Kr. Suri, Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Prerna Wagh, Ms. Shilpa Saini, Advocates for Caveator.

ORDER

(Through Virtual Mode)

07.01.2021: Learned counsel for the Appellant seeks and is granted extension of time by two weeks to file rejoinder. Written submissions not exceeding three pages may also be filed by the parties along with the pleadings supported by the relevant case law within two weeks.

List the appeal 'for admission (after notice)' on 5th February, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

AR/g